113 Written Answers

Development Corporation Ltd. (NIDC) has built up its expertise for providing consultancy services mainly in Engineering Industries, Chemicals and Non-Ferrous Metals.

## Setting up research and development centres to reduce technology import

1216. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether the instruments industry in the country has submitted any proposal for setting up research and development centres with the help of Non-Resident Indians to reduce technology import;

(b) whether Government propose to give some assistance to that industry in this regard; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) No, Sir.

(b) and (c) The question of assistance for setting up R&D centres will be considered as and when specific proposal in this regard is received. However, Fluid Control Research Institute is being set up by the Government at Palghat (Kerala) with UNDP's assistance.

झांसी में बायलर फैक्ट्री का निर्माण

1217 डा॰ गोविंद क्षस रिछारिया : क्या उद्योग ग्रौर कम्पनी कार्य मंती यह बताने की ऊपा करेंगे कि :

(क) क्या यह सच है कि झोसी स्थित भारत हैवी इलेक्ट्रिकल्स के कारखाने के निकट वायलर बनाने की फैक्ट्री का निर्माण किया जा रहा है;

(ख) यदि हां, तो इस संबंध में अब तक क्या प्रगति की गई है और इसके निर्माण कार्य के कब तक पूरा हो जाने की संभावना है; और (ग) फेक्ट्री द्वारा कब तक उत्पादन शुरू कर दिये जाने की संभावना है?

to Questions

उद्योग और कम्पनी कार्य मंत्रासय में राज्य मंत्री (श्री ग्रारिफ मोहम्मद खान) : (क) से (ग)भारत सरकार ने भारत हेवी इलेक्ट्रिकल्स लिमिटेड,झांसी, उत्तर प्रदेश के निकट स्थापित किए जाने के लिए किसी भी बायलर बनाने वाली फैक्ट्री की ग्रनुमति नहीं दी है।

## Policy on inviting foreign investments

1218. SHRI KAPIL. VERMA: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) what is Government's policy on inviting foreign investments in the country;

(b) what are the specific priority areas in which such investments are sought; j

(c) what are the terms and conditions under which such investments would be made and what incentives would be offered to the foreign investors; and

(d). what would be the policy about allowing repatriation of profits by the foreign firms?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFALRS (SHRI ARIF MOHD. KHAN): (a) to (c) Foreign investment is considered as a vehicle for transfer of technology needed by the country. As such, Government'? Policy regarding foreign investment is selective. It is to be justified having regard to the factors such as priority of the industry, the nature of technology involved, whether it will enable or promote exports and the alternative terms available for securing the same. The ceiling for foreign equity participation is 40 per cent although exceptions can be considered on merits. For wholly export